

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 311
CA(CAA)-74/ND/2024

IN THE MATTER OF:

Geographies Infrastructure Private Limited ... Applicant/Petitioner

Under Section: 230-232

Order delivered on 12.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Kautubh Prakash, Adv. Prachi Bhatia

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Arguments heard. **Order reserved.**

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)